

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 181 OF 2017

Dated: 4th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Damodar Valley Corporation ... Appellant(s)
Vs.
BSES Rajdhani Power Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Stuti Krishn for R-1

Mr. Mohit Mudgal for R.2

Mr. Ravin Dubey for R-6

Mr. Rajiv Yadav for R-7

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. Time is granted. Learned counsel for the appellant may file rejoinder on or before 26.09.2018 with advance copy to the other side.

List the matter on **23.10.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**